



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Delegation of drawing and disbursing powers in favour of Additional Public Prosecutor, Sopore.

Government Order NO: 5377-LD(A) of 2017.
Dated : 26 - 10 - 2017.

Sanction is accorded to the delegation of drawing and disbursing powers in favour of Additional Public Prosecutor, Sopore.

This issues with the concurrence of Director Finance, Department of Law, Justice and Parliamentary Affairs.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government


NO: LD(A)2015/18

Dated: 26 - 10 - 2017.

Copy to the:-

1. Accountant General, A&E, J&K, Srinagar.
2. Additional District and Sessions Judge, Sopore.
3. Concerned Treasury Officer.
4. Additional Public Prosecutor, Sopore.
5. Government Order file.
6. Concerned file.


(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,


26/10/2017